

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.3(4)/R.A.C./Labour Courts/2022/1930 to 1940 ^{at 11.20 AM} Dated. - 24/12/22

Copy forwarded digitally for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, New Delhi.

Copy forwarded digitally for information and necessary action to:-

3. Sh. Ajay Goel, Ld. Presiding Officer, Labour Court-06, RACC, New Delhi.
4. Sh. Gorakh Nath Pandey, Ld. Presiding Officer, Labour Court-04, RACC, New Delhi.
5. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
6. The Ahlmads/Asst. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asst. Ahlmads of the transferor, Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court. Besides the above cases mentioned in the order, if there is any connected matter(s) left over the same be also sent to the transferee court along with the main case(s).
7. The P.S. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
9. In-charge R & I with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.
10. The Hony. Secretary, Delhi High Court Bar Association, Tis Hazari/Rouse Avenue/ New Delhi/Shahdara/ Rohini/Dwarka Courts and Saket Courts Bar Associations, Delhi/ New Delhi.



24.12.22

(Arun Bhardwaj)
Ld. Judicial In-charge(Judl.)
for Principal District & Sessions
Judge-cum-Special Judge(PC Act)(CBI)
RACC, New Delhi

(19)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
LABOUR DEPARTMENT
5, SHAM NATH MARG, DELHI-110054

F.No. 15(15)/Lab/2022/Pt.file 7206-72/0
Office of District & Sessions Judge
Rouse Avenue Courts, New Delhi
Case No. 13539-4
23 OLCW
Rouse Avenue Court

Dated:- 16/12/22

ORDER

Sh. Jagjeet Kumar, General Secretary Rashtriya Mazdoor Union has requested to transfer Industrial Disputes, mentioned in Annexure-A, which are pending in the Court of Ld. Presiding Officer, Sh. Ajay Goel, to any other Labour

2. And whereas, the opinion/ consent of the Ld. Presiding Officer Sh. Ajay Goel was solicited and Ld. Presiding Officer has consented to transfer the cases mentioned in Annexure-A,
3. And whereas, the request of Sh. Jagjeet Kumar, has been considered and the Industrial Disputes mentioned in para 1 above may be transferred to any other Labour Court;
4. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947 (XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(LA) dated 14th April 1975 and for above) cases mentioned in para 1 , which are pending before Ld. Presiding Officer, Sh. Ajay Goel are withdrawn from the court of Ld. Presiding Officer Sh. Ajay Goel and the same are transferred to Labour Court presided over by Ld. Sh. Gorakhnath Pandey, POLC-04;
5. It is further directed that the transferee Labour Court shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of Secretary (Labour)

Industrial
Enough

[Signature]
23/11/22
PO 23/11/22

[Signature]
16/12/22

(S.C. Yadav)

Additional Secretary (Labour)

Copy to:-

1. Ld. District and Sessions Judge-cum-special judge (PC ACT) (CBI) Rouse Avenue Courts Complex, New Delhi- 110001.
2. Ld. Sh. Ajay Goel, Presiding Officer, Labour court no. 6 , Rouse Avenue Court Complex, New Delhi- 110001.
3. Ld. Sh. Gorakhnath Pandey, Presiding Officer Labour Court 04, Rouse Avenue Court, New Delhi- 110001.
4. PS to Commissioner (Labour), GNCTD.

ANNEXURE-A

1. LID/4035/2018 Bhagwan Swroop V/s Sewa Electricals Industrial Pvt. Ltd.,
2. LID/4034/2018 Rudal Prasad V/s Sewa Electricals Industrial Pvt. Ltd.,
3. LID /4033/2018 Jai Prakash Singh V/s Sewa Electricals Industrial Pvt. Ltd.,
4. LID/4032/2018 Pawan w/s Sewa Electricals Industrial Pvt. Ltd.,
5. LID/4031/2018 Sanjeev w/s Sewa Electricals Industrial Pvt. Ltd.,
6. LID/4030/2018 Hawa Singh w/s Sewa Electricals Industrial Pvt. Ltd.,
7. LID/4029/2018 Om Pal V/s Sewa Electricals Industrial Pvt. Ltd.,
8. LID /4028/2018 Mahipal Singh w/s Sewa Electricals Industrial Pvt. Ltd.,
9. LID/4027/2018 Saukat Ali V/s Sewa Electricals Industrial Pvt. Ltd.,